

जानता के घन को वापस करने के लिए कोई कदम उठायेगी ?

उद्घोष न्यायालय में राज्य सचिव (श्रीमती अरुणा जयसिंह) : (क) जी नहीं।

(ख) सही आंकड़े उपलब्ध नहीं हैं। किन्तु उपर्युक्त पार्टी ने 10,54,211 रुपये और 1,08,155 टन एचएमएस पत्रावली नेशनल बैंक और सेंट्रल कोऑपरेटिव बैंक में जमा किए थे। इनकी कुर्की कर दी गई है।

(ग) तथा (घ). जी, नहीं।

(ङ) जी हा। फ्रेमट जज जयपुर सिटी की अदालत में दो बीबीएन मुकदमे पहले ही दायर हैं। लन्नी जाच पडनाल के बाद सर्व श्री एच० सी० कुमार, एल०एन० कपूर और एच० एम० जैन के खिलाफ भारतीय दण्ड संहिता की धारा 420, 468, 471 और 120(बी) के अन्तर्गत मुख्य न्यायिक मजिस्ट्रेट, भरतपुर की अदालत में मामले का चालान भी किया गया था।

(च) चूंकि मामला न्यायालय में अतीत है, अतः अदालत की गति अति लोचनीय है। लिए कार्रवाई न्यायालय द्वारा मामले पर निर्णय लेने में बाधा की जायेगी।

Cargo Facilities at Bombay, Calcutta and Madras

6532. SHRI VIJAY KUMAR MALHOTRA Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 1219 on 1st March, 1978 regarding cargo facilities at Bombay, Calcutta and Madras and state the reasons for the decrease in number of berths and jetties at Calcutta since end of Third plan and the decrease of number of cranes at Bombay, Calcutta, Madras since end of Third plan?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF

SHIPPING AND TRANSPORT (SHRI CHAND RAM): Number of General Cargo Berths/Jetties reduced from 37 at the end of Third Plan to 31 on 1st January, 1978 due to decommissioning of four Calcutta Jetty Berths and two Garden Reach Jetty Berths. The commissioning of new berths for handling bulk commodities like iron ore, coal etc. at Haldia Docks, has more than compensated for the decommissioning of berths at Calcutta

The number of cranes at Calcutta port reduced from 301 to 221 and at Madras from 88 to 76 as a large number of old cranes which had outlived their life were decommissioned/condemned. At Bombay there is only a marginal change from 249 cranes to 247.

Since a large proportion of ships have on board their own cargo handling gear, a judicious reduction in shore cranes does not automatically decrease the cargo handling capacity of the port

Misuse of Motor Vehicles of Khadi Gramodyog Bhawan, New Delhi

6533. SHRI RAM NARESH KUSHWAHA: Will the Minister of INDUSTRY be pleased to state

(a) whether it is a fact that motor vehicles of Khadi Gramodyog Bhawan, New Delhi ply to Jaipur and other places; and

(b) the expenditure incurred on the distant journeys of these motor vehicles during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Yes, Sir.

(b) The expenditure incurred on distant journeys by these motor vehicles during the last three years is Rs. 3,096/-.